

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 521/2024**

IN THE MATTER OF:

News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024.

I N D E X

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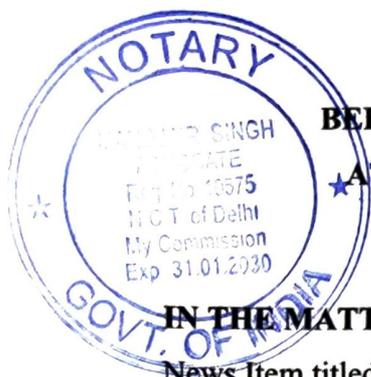
FILED BY:

NEW DELHI
DATED: 05.04.2025


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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI — PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 521/2024**



IN THE MATTER OF:

News Item titled "A Sangam of Filth and Apathy: This Wasteland Actually Exists in Delhi" appearing in *The Times of India* dated 07.03.2024.

STATUS REPORT ON BEHALF OF RESPONDENT NO. 6/ DM (South-East)

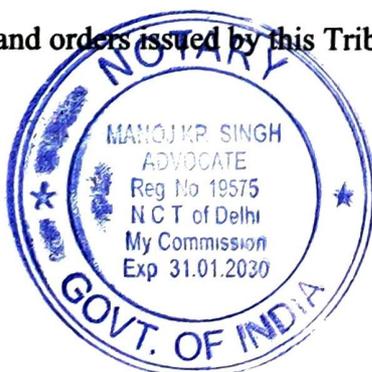
MOST RESPECTFULLY SHOWETH:

1. It is humbly submitted that, in the capacity of Respondent No. 6 before this Hon'ble Tribunal, in the instant matter, the office of the undersigned conducted an inspection of the said area (photos attached as Annexure I). The findings of the inspection are as follows:

- (a) During the inspection at Ward No. 169, it was found that mixed garbage was thrown and piled up on land, which was collected from the doorstep of houses by small garbage carts or tippers.
- (b) There were no nearby garbage dhalaos or collection centers where on-site collection and waste management could take place.
- (c) Further, it was found that the timely and regular waste transportation from those areas was not being done.

2. It is humbly submitted that the office of the undersigned will extend full cooperation and facilitation to the land-owning agencies and civic agencies in the instant matter.

3. Based on the above facts, it is respectfully submitted before this Hon'ble Tribunal for its kind consideration. The undersigned assures this Hon'ble Tribunal that all directions and orders issued by this Tribunal shall be duly complied with in a timely manner.



ATTESTED
NOTARY PUBLIC
NEW DELHI
04 APR 2025

SDM (Kalkaji)
District South East

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI**

ORIGINAL APPLICATION NO. 521 OF 2024

IN THE MATTER OF:

News Item titled "A Sangam of Filth and Apathy: This Wasteland Actually Exists in Delhi" appearing in The Times of India dated 07.03.2024.

AFFIDAVIT

I, Anuj Kumar Bharti, aged 36 years, presently posted as Sub-Divisional Magistrate (Kalkaji), do hereby solemnly affirm and state as under:

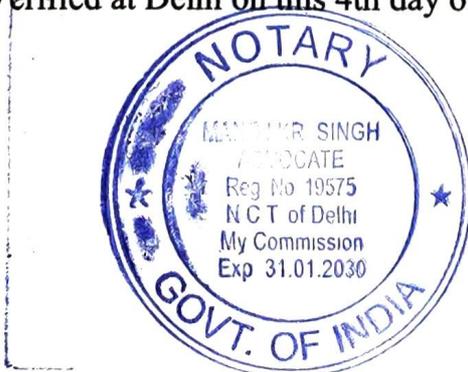
1. That I am the Sub-Divisional Magistrate (Kalkaji) and the competent authority in the present matter, and I am well conversant with the facts and circumstances of the case.
2. That I have filed the accompanying compliance/status report in the present case before this Hon'ble Tribunal, and the contents of the same are not being repeated here for the sake of brevity.
3. That the contents of the accompanying compliance/status report are true and correct to my knowledge, based on records and the advice received, which I believe to be true.
4. That the statements made in this affidavit are true and correct to the best of my knowledge and belief, and no part of it is false or concealed.

Verification


DEPONENT

I, Anuj Kumar Bharti, the above-named deponent, do hereby verify that the contents of this affidavit are true and correct to my knowledge and belief. No part of it is false, and nothing material has been concealed therefrom.

Verified at Delhi on this 4th day of April, 2025.



ATTESTED

**NOTARY PUBLIC
NEW DELHI**
04 APR 2025


DEPONENT



